NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 307(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN HON'BLE MEMBER(J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.01.2018

NAME OF THE COMPANY: M/s S.G. and Sons Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Omkar Singh, Counsel for Income Tax Department

ORDER

Mr. Omkar Singh, Advocate has appeared on behalf of the Standing Counsel for Income Tax Department. He submits that the Department has no objection to the restoration of the name Appellant company in the records of the ROC.

As none is present on behalf of the Petitioner, in the interest of justice adjourned to $1^{\rm st}$ February, 2018.

(R. Varadharajan) Member (J)

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(Ina Malhotra) Member (J)